

**RESERVE BANK OF INDIA
(FOREIGN EXCHANGE DEPARTMENT)
CENTRAL OFFICE
MUMBAI 400001**

Notification No. FEMA 18(R) /RB-2015

December 29, 2015

Post Office (Postal Orders/Money Orders)

In pursuance of clause (a) of Section 3 of Foreign Exchange Management Act, 1999 (42 of 1999), and in supersession of [Notification No. FEMA 18/2000-RB dated May 3, 2000](#), as amended from time to time, the Reserve Bank of India is pleased to permit any person to buy from any Post Office, in accordance with any law or rules made thereunder for the time being in force, any foreign exchange in the form of postal orders or money orders.

They shall come into force from the date of their publication in the Official Gazette.

(B P Kanungo)
Principal Chief General Manager

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